## 27

## NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 18.07.2017.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali 2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP No.40/ 2017	π.	Admission	241/242	Mr. Raju Rangadamaiah & Another Vs Vinyas Constructions Pvt. Ltd., & Others

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
27.	A 14APPA K.G. 9008937130	Respondent No. 2	agaptado -
١.	S.VIVE/CANANDA FOR VGBASSOCIETES 9845428653	For Petitioner	S. Vivele le

Counsel for petitioner is present. M/s. Jadhav Law Associates filed vakalat for R-3. They have also filed memo undertaking to file vakalat for R-1 Company. Counsel for petitioner requested time to file reply to the objections. Meanwhile notice to go to R-2. Counsle for petitioner to collect the notice from the Registry and serve it on R-2.

For filing vakalat, objections and issue of notice to R-2, list it on 09.08.2017.

MEMBER (J)

MEMBER (T)